

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 31(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President


SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE COMPANY: Anil Goyal & Ors.
Vs
M/s.Kalyan Polypacks Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.


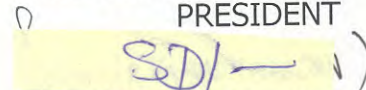
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	MR. KRISHNENDU DATTA, ADV.		COUNSEL FOR PETITIONERS	
	MR. SHANTANU PARASHAR, ADV.			
	MS. SRISHTY KAYL, ADV			

MR. DINESH AGRAWAL S. ADV } For Respondent
MR. DUSHYANT K. MAHAJANT } 2-7
MR. NEERAJ SHARMA

ORDER

On account of a part heard matter involving a bunch of petitions the hearing is deferred to 13.04.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN)
MEMBER (J)